

ITEM NO.10

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA

Appellant(s)

VERSUS

S.P. SHARMA

Respondent(s)

Date : 06-02-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Abhinav S. Raghuvanshi, AOR
Ms. Shweta, Adv.
Ms. Akansha Singh, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Despite service of notice on sole respondent there is no appearance on his behalf.

Scanned soft copies of original records be called for through E-mail in light of Circular F.No.01/Judl./2025, dated 10.01.2025 and soft copy of the same be provided to the Ld. Counsel for the appellant.

List again on 7.3.2025.

SUJATA SINGH
Registrar

MG